

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3200/2016

BHAGYALAXMI CO-OPERATIVE BANK LTD.

Appellant(s)

VERSUS

BABALDAS AMTHARAM PATEL (D) THROUGH LRS.&amp; ORS.

Respondent(s)

[ HEARD BY : HON. B.V. NAGARATHNA AND HON. UJJAL BHUYAN, JJ. ]

Date : 27-02-2026 This appeal was called on for pronouncement of judgment today.

For Appellant(s) : Mr. Raghavendra S. Stivatsa, Sr. Adv.  
Ms. Komal Mundhra, AOR  
Mr. Saurabh Agrawal, Adv.  
Mr. Aniket Bhattacharyya, Adv.  
Mr. Hari Vishnu Tiwari, Adv.  
Ms. Laxita Upadhyay, Adv.

For Respondent(s) : Mr. Kedar Nath Tripathy, AOR  
Mr. Pranaya Kumar Mohapatra, AOR

Hon'ble Mrs. Justice B.V. Nagarathna has pronounced reportable judgment of the Bench comprising Her Ladyship and Hon'ble Mr. Justice Ujjal Bhuyan.

The appeal is allowed in terms of the signed reportable judgment.

Pending application(s), if any, stand disposed of.

(NEETU SACHDEVA)  
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)  
COURT MASTER (NSH)

(signed reportable judgment is placed on the file)